

**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfers & postings are being made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Ravi Kumar Chaudhary EC: 88910905 / 10807	Desg: Peon Role: Orderly Posting: In the Court of Ms. Katayani Sharma Kandwal, Ld. MM (NI Act)-03 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Illa Rawat, Ld. District Judge (Commercial Court)-03 Distt: Central THC
2.	Sohan Pal EC: 61965250 (Newly Appointed)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Illa Rawat, Ld. District Judge (Commercial Court)-03 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
3.	Deepak EC: 11018/55711992	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Vivek Beniwal, Ld. ACJ-cum-CCJ-cum-ARC Distt: Central THC	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Joginder P. Nahar, Ld. PO, Labour Court-IX, RACC
4.	Kamal Deep EC: 63001125	Desg: Peon Role: Peon Posting: RTI, Leave Section and Purchase Cell Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Katayani Sharma Kandwal, Ld. MM (NI Act)-03 Distt: Central THC
5.	Maha Ram EC: 10554	Desg: Peon Role: Orderly Posting: In the Court of Sh. Joginder P. Nahar, Ld. PO, Labour Court-IX, RACC	Desg: Peon Role: Peon Posting: RTI, Leave Section and Purchase Cell Distt: West THC
6.	Lovely EC: 23508296 / 10961	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vivek Beniwal, Ld. ACJ-cum-CCJ-cum-ARC Distt: Central THC

7.	Mahaveer Meena EC: 74733947	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Raj Kumar Singh, Ld. MM (NI Act), Digital Court-03 Distt: Central THC
8.	Tripta EC: 57780998 (Newly Appointed)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Raj Kumar Singh, Ld. MM (NI Act), Digital Court-03 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Naina Gupta, Ld. MM (NI Act), Digital Court-01 Distt: Central THC
9.	Vineet Kumar EC: 70276089 (Newly Appointed)	Desg: Peon Role: Orderly Posting: In the Court of Ms. Naina Gupta, Ld. MM (NI Act), Digital Court-01 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ajay Nagar, Ld. SCJ-cum-RC Distt: West THC
10.	Raj Kumar Yadav EC: 10637/13006890	Desg: Peon Role: Orderly Posting: In the Court of Ms. Devanshi Janmeja, Ld. MM (Mahila Court)-04 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Arjinder Kaur, Ld. MM-06 Distt: Central THC
11.	Satish Kumar EC: 62222529 / 92028	Desg: Peon Role: Orderly Posting: In the Court of Ms. Arjinder Kaur, Ld. MM-06 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Devanshi Janmeja, Ld. MM (Mahila Court)-04 Distt: Central THC
12.	Shankar EC : 33081223 / 90461	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: Mediation Centre Distt: South Saket
13.	Rajneesh Rana S/o Sh. Kapoor Singh (Newly Appointed)	Desg: Peon Role: Peon Posting: Judicial Branch I & II Distt: South Saket	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC

14.	Aas Mohammad EC : 92467332 / 10566	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neha Saini, Ld. MM (NI Act) Digital Court-07 & Sh. Gaurav Goyal, Ld. MM (NI Act) Digital Court-08 Distt: South-West Dwarka	Desg: Peon Role: Peon Posting: Mediation Centre and Facilitation Centre RACC
15.	Sahil Solanki EC : 85593116 (Newly Appointed)	Desg: Peon Role: Peon Posting: Mediation Centre and Facilitation Centre RACC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neha Saini, Ld. MM (NI Act) Digital Court-07 & Sh. Gaurav Goyal, Ld. MM (NI Act) Digital Court-08 Distt: South-West Dwarka

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. This order shall not be considered as a change of cadre of the official mentioned at S. No.3. He shall continue to be in his parent cadre for all purpose.
3. Ms. Anuradha, Peon, EC- 39058510 presently posted in the Accounts Branch, Central, THC is directed to look after the work of BMC, Central, Tis Hazari Courts in addition to the work already assigned to her.
4. Sh. Nanak Chand, Peon, EC- 47107192 / 90272 presently posted in the RTI, Vigilance Branch (Additional work of Pool Car), South, Saket is directed to look after the work of Judicial Branch I & II, South, Saket in addition to work already assigned to him.

*NK 8/8/23.*

(NAROTTAM KAUSHAL)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

No. 60392-482 ADMIN-III/F.1(3)/Central/P&T/2023

Dated, Delhi the 08 AUG 2023

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Ld. Officers/Officer-In-Charges concerned Delhi/New Delhi.
3. The DDOs concerned Delhi/New Delhi for further necessary action, as per rules.
4. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
5. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
6. The Officials concerned for immediate compliance.
7. Dealing Officials, Layers and ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
8. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

*Rajender 28/08/23*  
Administrative Officer (Judl), Admn. Branch-III  
Central, THC